

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28642-28643/2019

(Arising out of impugned final judgment and order dated 23-03-2018 in WC No. 6284/2018 21-08-2019 in CMRA No. 3/2018 passed by the High Court Of Judicature At Allahabad)

M/S KRBL LIMITED

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(I.R.and IA No.176724/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Date : 05-04-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Ms. Akriti Chaubey, AOR
Mr. Anirudh Bakru, Adv.
Mr. Shadman Siddiqui, Adv.
Ms. Anha Rizvi, Adv.

For Respondent(s)

Mr. Pradeep Kant, Sr. Adv.
Mr. E. C. Agrawala, AOR
Mr. Sunil Murarka, Adv.
Mr. Simranjeet Singh Rekhi, Adv.
Mr. Shubhham Kumar, Adv.
Ms. Prashi Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day in second week of May,
2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)

